

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(Fifth Lok Sabha)

TWENTY-SEVENTH REPORT

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twenty-seventh Report.

2. The Committee held a sitting on the 29th April, 1976.

3. The Committee considered applications for leave of absence from thirteen Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
April 29, 1976.

Vaisakha 9, 1898 (Saka).

S. M. SIDDAYYA,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1.	Shrimati Shakuntala Nayar	Current session	Detention	8-3-76 to 8-4-76=32 days; 14-4-76 and 15-4-76=2 days and 26-4-76 to 20-5-76=25 days =59 days*	
2.	**Shri T. S. Lakshmanan	From retrospective effect for current session	Do.	12-1-76 to 6-2-76=26 days; 8-3-76 to 8-4-76 and 14-4-76=33 days =59 days*	
3.	Shri P.A. Saminathan	From 3-2-76 till release	Do.	3-2-76 to 6-2-76=4 days; 8-3-76 to 8-4-76=32 days; 14-4-76 and 15-4-76=2 days and 26-4-76 to 16-5-76=21 days =59 days*	
4.	Shri Bishwanath Jhunjhunwala	19-1-76 to 16-4-76	Illness	19-1-76 to 6-2-76=19 days; 8-3-76 to 8-4-76=32 days; and 14-4-76 and 15-4-76=2 days =53 days	
5.	Shri Mahadeepak Singh Shakya	From 6-2-76 till release	Detention	6-2-76=1 day; 8-3-76 to 8-4-76=32 days; 14-4-76 and 15-4-76=2 days and 26-4-76 to 19-5-76=24 days =59 days*	

*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

**The Member has been continuously absent from 12-1-76. In the first instance leave for 59 days may be granted to him commencing from 12-1-76.

1	2	3	4	5	6
6.	Shrimati Gayatri Devi	Until such time as her parole is ended	Detention	26-3-76 to 8-4-76 =14 days; 14-4-76 and 15-4-76 = 2 days and 26-4-76 to 22-5-76 = 27 days ----- = 43 days	As per established practice the Committee recommend leave upto the last day of the current session.
7.	@Shri C. Chittibabu	Till detention	Do.	5-4-76 to 8-4-76 =4 days; 14-4-76 and 15-4-76 =2 days and 26-4-76 to 22-5-76 =27 days ----- =33 days	Do.
8.	@Shri Madhu Dandavate	For the period of detention	Do.	15-5-76 to 22-5-76 ----- = 8 days	Do.
9.	@Shri Shyamnandan Mishra	Do.	Do.	15-5-76 to 22-5-76 ----- = 8 days	Do.
10.	@Shri Murasoli Maran	Current session	Do.	16-5-76 to 22-5-76 ----- = 7 days	
11.	@Shri Samar Guha	For the period of detention and current session	Do.	16-5-76 to 22-5-76 ----- = 7 days	As per established practice the Committee recommend leave upto the last day of the current session.
12.	@Shri R.N. Goenka	Current session	Illness	16-5-76 to 22-5-76 ----- =7 days	
13.	@Shri Jagannathrao Joshi	For the period of detention and current session	Detention	15-5-76 to 22-5-76 ----- = 8 days	As per established practice the Committee recommend leave upto the last day of the current session.

@Leave applied for by the Member extended beyond 59 days. However, leave for 59 days was granted to him on 14-4-76 (*vide* Twenty-sixth Report) as the Committee do not recommend leave for more than 59 days at a time. Leave for the remaining period of the current session may now be granted.